

Sixteenth Loksabha

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Title: Need to withdraw GST imposed on textile products.

SHRIMATI K. MARAGATHAM (KANCHEEPURAM): I wish to raise a very important issue about the Textile (Silk) Weavers in my Kancheepuram Constituency.

Kancheepuram is popularly known as Silk City & Kancheepuram Sarees are called as queen of sarees. Weavers' economy is mainly based on silk & handloom for more than 400 years and more than 10,000 families are engaged in this field.

Since Textile Industry is on the verge of shutting down, our former Chief Minister had assured of giving free power and announced free electricity after assuming office last year.

The Central Government has imposed 18% GST on Textiles, which has severely affected the Textile Industry. 5% on Raw Silk, 12% on gold zari & 5% on finished products have been imposed. GST has affected cooperative societies & marketing agencies.

In this regard, I urge the Union Government to withdraw the GST imposed on Textile products and save the Industry and the lives of thousands of workers and their families.